

IN THE HIGH COURT OF BOMBAY AT GOA

WP No.688/2020

Ganpat Gaonkar

... Petitioner

Versus

The State of Goa and Ors.

... Respondents

Mr. Deepak Gaonkar, Advocate for the Petitioner.

Mr. Manish Salkar, Government Advocate for Respondent-State.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 4th January, 2021

P. C.:

Part heard. Stand over to 05.01.2021.

SMT. M. S. JAWALKAR, J.***M. S. SONAK, J.***